

Mankhurd-Vashi-New Bombay Railway Project

130. SHRI SUBRAMANIAN SWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) what is the present stage of Mankhurd-Vashi-New Bombay Railway Project; and

(b) by when it is expected to be completed giving the exact details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Major activities like earthwork, construction of bridges, staff quarters and electric sub-stations are in progress. Overall progress achieved upto 30-6-1988 is 18.5 per cent.

(b) by 1990-91.

Privatisation of Ports

131. SHRI ASHIS SEN:

SHRI MOTURU HANUMANTHA RAO:

SHRI DIPEN GHOSH:

SHRI MOHAMMED AMIN:

SHRI SUNIL BASU RAY:

SHRI RAMNARAYAN GOSWAMI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have taken a decision for privatisation of ports; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise.

Privatisation of Services by D.T.C.

132. SHRI E. BALANANDAN:

SHRI SUKOMAL SEN:

Will the Minister of SURFACE

TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to news item published in the 'Indian Express' dated the 2nd June, 1988 regarding privatisation of services by the Delhi Transport Corporation; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes Sir.

(b) News item mainly refers to the accidents involving private operators' buses and commitment of traffic offences by their crew. Action is taken against offenders by the enforcement authorities of Delhi Administration, in accordance with legal provisions. In so far as the private bus No. DEP 6023, involved in accident, which was under contract with DTC, is concerned, the contract has been cancelled.

Effect of Import on Chittaranjan Locomotive Works

133. SHRI SUKOMAL SEN:

SHRI RAMNARAYAN GOSWAMI:

Will the Minister of RAILWAYS refer to answer to Starred Question 149 given in Rajya Sabha on 4th May, 1988 and be pleased to state:

(a) whether Government's decision to import of locos from abroad is likely to have adverse effect on the Chittaranjan Locomotive Works; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) Does not arise.